

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:231

ANSWERED ON:07.12.2006

DELAYS IN FLIGHTS

Krishnadas Shri N.N.;Pathak Shri Harin

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is aware of the delay of flights due to the heavy traffic congestion at airports and some other technical reasons;

(b) if so, whether any long term effective solution for the delay in flights is being explored;

(c) if so, the details in this regard; and

(d) the steps taken/proposed to be taken by the Government to reduce the congestion at the airports?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) & (d) A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c) & (d) of the Lok Sabha () Starred Question No.231 for 7.12.2006 regarding Delays in flights.

(a) Yes Sir, but only at Delhi & Mumbai airports.

(b) Yes Sir.

(c)

(i) New high speed exit taxiways at Delhi and Mumbai airport have been constructed and some more are under construction. A parallel taxi-track has been constructed at Delhi airport by which runway occupancy time has been reduced considerably.

(ii) Simultaneous use of both runways at Delhi airport and Mumbai airport has started during the traffic congestion period.

(iii) Improved ATC procedures have been framed.

(iv) Clearance Delivery Position has been established at Mumbai and Delhi airports.

(v) Restriction on general aviation aircraft movement during peak period at Delhi and Mumbai airport has been imposed.

(vi) ATC Automation System at Delhi and Mumbai are being upgraded.

(vii) Surface Movement Radar has been installed and in operation at Delhi airport.

(viii) Advanced Surface Movement Guidance and Control System (ASMGCS) is being installed at Delhi.

(d) At IGI Airport, Delhi International Airport Private Limited is going to start construction of a new parallel runway by January 2007 which will be ready by the year 2008.